

**DIVISION BENCH**

**ITEM NO.105**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.49/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 13<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S KRISHNA PACKAGING V/S RASIK PRODUCTS PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Ms. Babita Jain, Adv.

*: For Operational Creditor*

Sh. Tanmay Sadh with Sh. Hridesh Batra,  
& Ms. Himadari Batra, Adv.

*: For the Corporate Debtor*

**ORDER**

Ld. Counsels representing the parties are present.

- 1. At the joint request made by the Ld. Counsels representing the parties, the matter is adjourned for 3<sup>rd</sup> June, 2024.**

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**

***13<sup>th</sup> May, 2024***

*Kavya Prakash Srivastava  
(Stenographer)*